

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 204  
TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2019**

**Swachh Vidyalaya Initiative**

**204. SHRI B. VINOD KUMAR:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools covered by the Government under its Swachh Vidyalaya Initiative, State/UT-wise;
- (b) the distribution of funds allocated by the Government for the said initiative, State/UT-wise;
- (c) whether the inspection of implementation of said programme has been carried out by the Government and if so, the details thereof; and
- (d) whether the Government plan to maintain the infrastructure that has been constructed under the said initiative and if so, the details thereof along with the budget allocation?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

- (a) The Ministry of Human Resource Development in association with the State Governments, UT Administrations, Public Sector Undertakings (PSUs) and Private Corporates had launched the Swachh Vidyalaya initiative to provide separate toilets for boys and girls in all government schools within one year. Under this initiative 4,17,796 toilets had been constructed/reconstructed in 2,61,400 Government elementary and secondary schools till 15 August, 2015.
- (b) The Central Government supports States and UTs for creation and augmentation of infrastructure facilities including construction of toilets in government elementary and secondary schools. State-wise funds allocated under erstwhile Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) schemes exclusively for construction of toilets in government schools under the Swachh Vidyalaya initiative are at **Annexure-I**. PSUs and private corporates contributed in construction of 1,45,102 toilets in government schools with their Corporate Social Responsibility funds under the initiative. State-wise release of funds from Swachh Bharat Kosh for construction/repair of school toilets under the Swachh Vidyalaya Initiative is at **Annexure-II**.

(c) & (d) More than 300 Central observers had visited the districts across the country to monitor the construction of toilets under the Swachh Vidyalaya initiative. The requirement of infrastructural facilities in schools is worked out every year by the respective State and Union Territory on incremental basis depending on the gap identified by UDISE database and reflected in their Annual Work Plan and Budget (AWP&B). Regular meetings are held with representatives of States and UTs to monitor the infrastructure facilities including toilets in schools.

The primary responsibility of maintenance of school toilets lies with the concerned State Government and UT Administration. The Ministry of Human Resource Development has requested all States/UTs to ensure proper maintenance of toilets constructed under the Swachh Vidyalaya initiative to keep them functional, and to also take steps to bring about behavioural changes among students and teachers through an intensive awareness campaign to ensure that the toilets are properly used and kept neat and clean.

The Ministry of Human Resource Development has requested the Public Sector Undertaking (PSUs) who participated in the Swachh Vidyalaya initiative to maintain the toilets constructed by them for at least five years. Further, the Ministry of Panchayati Raj has advised the Panchayati Raj Departments of all States to include the provision for construction and regular repair/maintenance of the toilets in schools in the Gram Panchayat Development Plans under 14<sup>th</sup> Finance Commission grants.

The Ministry of Human Resource Development (Department of School Education & Literacy), Ministry of Panchayati Raj and Ministry of Drinking Water and Sanitation have also jointly addressed the States regarding participation and support of Gram Panchayats in putting in place proper arrangements for regular cleaning of school toilets and waste disposal in schools.

A new integrated Scheme for School Education - Samagra Shiksha subsuming the erstwhile Centrally Sponsored Schemes of SSA, RMSA and Teacher Education (TE) has been launched w.e.f. 1.4.2018, which inter alia envisages an annual recurring composite grant of upto Rs. 1.00 lakh, based on enrolment, for all Government Schools for the replacement of non-functional school equipment and for incurring other recurring costs such as consumables for play materials, sports equipment, laboratories, electricity charges, internet, water, teaching aids etc. It also provides for annual maintenance and repair of existing school building, toilets and other facilities to upkeep the infrastructure in good condition. Each school is required to spend atleast 10% of the composite school grant on activities related to Swachhata Action Plan including maintenance of toilets.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 204 TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2019 ASKED BY SHRI B. VINOD KUMAR REGARDING “SWACHH VIDYALAYA INITIATIVE”**

State-wise funds allocated/sanctioned for construction and repair of toilets under Swachh Vidyalaya Initiatives (SVI) under erstwhile SSA and RMSA schemes.

*(Rs. in lakh)*

Sl. No.	State Name	Funds allocated (including state share) for construction/re-construction of toilets under SVI	
		SSA	RMSA
1	ANDHRA PRADESH	11128.00	2.00
2	ARUNACHAL PRADESH	1639.20	0.00
3	ASSAM	18853.61	2991.16
4	BIHAR	9622.17	535.50
5	CHHATTISGARH	0.00	232.18
6	GOA	72.48	0.00
7	GUJARAT	1210.04	166.94
8	HARYANA	1380.00	40.25
9	HIMACHAL PRADESH	52.50	0.00
10	JAMMU AND KASHMIR	8981.85	289.00
11	JHARKHAND	0.00	11.50
12	KARNATAKA	263.75	491.47
13	KERALA	127.80	2.00
14	MADHYA PRADESH	5406.00	1043.52
15	MAHARASHTRA	2000.40	0.00
16	MANIPUR	855.40	0.00
17	MEGHALAYA	4689.90	0.00
18	MIZORAM	1809.00	0.00
19	NAGALAND	574.91	0.00
20	ODISHA	0.00	26.88
21	PUNJAB	752.48	1.88
22	RAJASTHAN	2902.80	142.86
23	TAMIL NADU	0.00	1.73
24	TELANGANA	13799.30	29.05
25	TRIPURA	90.45	0.00
26	UTTAR PRADESH	3916.50	8.13
27	UTTRAKHAND	0.00	32.50
28	WEST BENGAL	16098.57	0.00
<b>Total</b>		<b>106227.11</b>	<b>6048.55</b>

**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 204 TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2019 ASKED BY SHRI B. VINOD KUMAR REGARDING “SWACHH VIDYALAYA INITIATIVE”**

Statement showing State-wise release of funds from Swachh Bharat Kosh for construction of toilets under the Swachh Vidyalaya Initiative

*(Rs. in lakh)*

<b>Sl. No.</b>	<b>States</b>	<b>Amount released</b>
1	Arunachal Pradesh	183.83
2	Andhra Pradesh	329.12
3	Gujarat	189.00
4	Haryana	91.25
5	Himachal Pradesh	25.00
6	Jammu & Kashmir	1572.25
7	Jharkhand	745.92
8	Karnataka	162.50
9	Kerala	204.00
10	Madhya Pradesh	1225.36
11	Manipur	916.50
12	Mizoram	677.50
13	Nagaland	1009.18
14	Odisha	938.40
15	Punjab	435.05
16	Sikkim	51.00
17	Telangana	709.30
18	Tripura	58.05
19	Uttarakhand	787.19
20	Chhattisgarh	986.62
21	Uttar Pradesh	1.00*
22	Bihar	1101.00*
23	Jharkhand	164.00*
24	Uttarakhand	99.195*
25	West Bengal	3605.00*
<b>TOTAL</b>		<b>16267.215</b>

\* Funds released from Swachh Bharat Kosh after 15.8.2015.

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